

mation on the scales of pay in different States, I can make it available to him. It is a three-page statement containing about 200 figures.

It is also a fact that the pay-scales of the teaching profession in UP is not satisfactory, but what the Central Government can do about it is a subject on which I am not in a position to give an answer.

श्री प्रेम चन्द वर्मा : आप यह बतायें कि उत्तर प्रदेश में टीचर को तनख्वाह कितनी देते हैं ? यह मिनिस्टर को बताना चाहिए। मेम्बर को हक हासिल है यह तो जानने का कि वहाँ के टीचर को तनख्वाह कितनी है ?

MR. SPEAKER : It is too wide a question. He can get the information later on.

श्री प्रेम चन्द वर्मा : चंपरासी से कम तनख्वाह है टीचर की उत्तर प्रदेश में।

### रोजगार प्रधान शिक्षा

श्री 17. श्री मीठालाल मीना : क्या शिक्षा तथा युवक सेवा मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या स्कूल स्तर की शिक्षा को रोजगार प्रधान बनाने और कई परीक्षणार्थ परियोजनाओं को चलाने के प्रश्न का अध्ययन करने के लिए नियुक्त किए गए अध्ययन दल की रिपोर्ट सरकार को प्राप्त हुई है ;

(ख) यदि हाँ, तो क्या उस पर कोई निर्णय किया गया है ; और

(ग) यदि हाँ, तो इसका ब्यौरा क्या है ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V.K.R.V. RAO) : (a) Yes, Sir.

(b) and (c). A statement is laid on the Table of the House.

### Statement

1. The Report of the Study Group on Pilot Projects in the field of Vocationalisation of Education at the School Stage, received in July, 1950, was generally approved by the Conferences of State Education Secretaries and Directors of Public Instruction, held on 10th and 11th August. In the light of their recommendations, the State Governments were requested to select one district in each State for introducing the programme of vocationalisation of education and work experience at the school stage.

2. The Governments of Gujarat, Haryana, Madhya Pradesh and Rajasthan have selected Baroda, Karnal, Sehore and Jaipur districts respectively. Replies from other State Governments are awaited.

3. The details of programme will be worked out by the State Governments in the light of the recommendations made by the Study Group.

4. The scheme of vocationalisation of education and work experience will also be included as one of the programmes in the Intensive Educational District Development Projects in four districts, namely, Darbhanga (Bihar), Jalgaon (Maharashtra), Bellary (Mysore) and Sangrur (Punjab) on which preliminary work has already been started.

श्री मीठालाल मीना : अध्यक्ष महोदय, अज जितनी बेकारी की समस्या सरकार के सामने और देश के सामने है उसका मुख्य कारण यह है कि स्कूल में पढ़ाई का ढांचा ऐसा है कि जिसमें शहरों के अतिरिक्त गांवों के अन्दर जो बच्चे पढ़ते हैं वह अपने घर के अन्दर से भी जाते हैं और पढ़ाई से भी जाते हैं क्योंकि ऊंची शिक्षा तो वह प्राप्त कर नहीं सकते, अतः न वह पढ़ सकते हैं न घर का अन्धा ही कर सकते हैं, इसको देखते हुए क्या आप राज्य सरकारों के माध्यम से ऐसी कोई योजना बनाने जा रहे हैं जो शीघ्र कार्यान्वित हो और जो स्कूलों में ऐसे अन्धों को सिखाने का काम करे जिससे वह आगे चल कर अपने अन्धों को कर

सकें और बेकारी की समस्या न फैले ? इसके लिए आपने कोई विचार किया है ?

DR. V. K. R. V. RAO : I think the hon. member was not present in the House earlier when in an answer to a question I pointed out that we appointed a special group of experts to go into the subject of vocationalisation of education in schools. Vocationalisation means not merely getting jobs but also developing a liking and having the capacity to do different kinds of jobs that are available to those looking for employment.

Here the idea is to have one district in every State selected for a pilot project for the purpose of trying to find out the kind of vocational experience that can be introduced. It will take time ; it cannot be done so soon. We are on the right road as far as what the hon. member has in mind, is concerned.

श्री मीठालाल मीना : जो आपकी यह रिपोर्ट आई है इसमें राज्य सरकार से आपने सलाह ली है यदि हाँ, तो वहाँ के शिक्षा मन्त्रियों तथा वहाँ के उपकुलपतियों की इस बारे में क्या प्रतिक्रिया है ?

DR. V. K. R. V. RAO : The State Governments have all been consulted about this. This was discussed at a conference with them. Details were gone into and on their recommendation we have decided to have a pilot project in each State.

श्री मीठा लाल मीना : उनको आप आर्थिक सहायता देंगे या क्या करेंगे ? वह आर्थिक सहायता मांगते हैं, आप देंगे या अपने खर्च से वह करेंगे ?

DR. V. K. R. V. RAO : It has been decided to give a grant of Rs 40,000 for the first preliminary socio-economic survey to find out what are the kinds of work experience, vocationalisation etc which will be most useful for the students in the particular district. We are also giving some grant for the appointment of project officers. When the pilot project is completed, I expect the financial implications of this scheme will become very large. That will be the time to

consider how the finances are to be shared or found by the Centre and the States.

## WRITTEN ANSWERS TO QUESTIONS

### Apprehension of a gang selling swiss made watches in Delhi

\*813. SHRI HARDAYAL DEVGUN : Will the Minister of FINANCE be pleased to state :

(a) whether a special squad of the Preventive Branch of the Delhi Customs has claimed to have smashed a big gang of cheats operating in Delhi specialising in marketing cheap Swiss watches after changing the names of the manufacturing firms ;

(b) whether some printing and stamping machines and several incriminating documents have also been seized in a series of raids at several places in the capital on the 20th November, 1970 by the Preventive Branch ; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : (a) The officers of the Delhi Central Excise Collectorate have unearthed a gang of cheats operating in Delhi who market cheap foreign watches by obliterating the brand names of watches from the dials and by printing the brand names of expensive watches on the dials. The blank backs of the watch cases are also punched to indicate the brand names of popular watches.

(b) and (c). Central Excise officers intercepted on 20th November, 1970 a person while he was going on a scooter and recovered from the tool compartment of the scooter 55 wrist watches. As a result of followup action, three other premises were searched on 20th November, 1970 and 21st November, 1970 resulting in the recovery of 80 more wrist watches, two printing machines alongwith chemicals and inks, one punching machine alongwith dies and some incriminating documents. Two persons were arrested and later released on bail by the Magistrate.